

**OFFICE OF THE DISTRICT JUDGE-I & SESSIONS JUDGE
DELHI**

SUPPLEMENTARY INSTRUCTIONS FOR OBSERVERS

1. In continuation of instructions dated 02.03.2010 from Chairman, Recruitment Committee for LDC 2009, Tis Hazari Courts, Delhi. This is to impress upon all the observers that they will ensure maintenance of fairness and discipline during the course of test.
2. They will open the sealed parcel of question papers taken by them from Control Room, in respective schools half an hour before commencement of examination in the presence of Coordinators of the Centre deputed by RCSD Foundation for Education and obtain his signature in token thereof.
3. In case any candidate is found using unfair means his answer sheet may be taken and endorsed as cancelled. The said candidate will be allowed to leave Examination Hall after one hour.
4. The Observers and invigilators will ensure that no mobile phones is taken by any candidate inside the examination hall as per instructions on the admit card.
5. In case of need the Officer may contact SHO concerned.


(G. P. MITTAL) 5/3/10
**DISTRICT JUDGE-I & SESSIONS JUDGE
DELHI**

No. Rectt./LDC-09/Exam/2010 17309-317 Dated, Delhi the 05 MAR 2010

Copy to:

1. The Ld. District Judges II to IX, Tis Hazari/Patiala House/Karkardooma/Rohini/Dwarka, Delhi/New Delhi with request to circulate the same amongst officers in their District.
2. Copy to Chairman, Website Committee. The observers may down load the present instructions from Website.


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